

BUSINESS ADVISORY COMMITTEE
(Seventh Lok Sabha)

THIRTY-EIGHTH REPORT

(Presented on 2.11.1982)

The Business Advisory Committee held a sitting on Tuesday, 2 November, 1982.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

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| (1) The Salary, Allowances and Pension of Members of Parliament (Second Amendment) Bill, 1982.
(<i>Consideration and passing</i>) | 1 hour |
| (2) The Anti-Hijacking Bill, 1982, as passed by Rajya Sabha.
(<i>Consideration and passing</i>) | } 2 hours |
| (3) The Suppression of Unlawful Acts against Safety of Civil Aviation Bill, 1982, as passed by Rajya Sabha.
(<i>Consideration and passing</i>) | |

3. The Committee also recommend that in order to provide more time for discussion on the Sixth Five Year Plan 1980—85, further discussion might continue on 3rd November, 1982 and conclude at 4 P.M. on that day. The Committee further recommend that the House may sit during lunch hour on Wednesday, 3 November, 1982.

NEW DELHI;
November 2, 1982
Kartika 11, 1904 (Saka)

BAL RAM JAKHAR,
Chairman,
Business Advisory Committee.